

(iv) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 702(E)., dated the 12th November, 2024, exempting the categories of industrial plants, as mentioned therein, from the application of the provisions of sub-section (1) of Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, issued under the said sub-section of the said Act.

[Placed in Library. For (iii) and (iv), see No. L. T. 873/18/24]

(v) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 703(E)., dated the 12th November, 2024, exempting the categories of industrial plants, as mentioned therein, from the application of the provisions of sub-section (1) of Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, issued under the said sub-section of the said Act.

[Placed in Library. See No. L. T. 872/18/24]

Report and Accounts (2022-23) of LNIPE, Gwalior, Madhya Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shrimati Raksha Nikhil Khadse, I lay on the Table a copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Lakshmibai National Institute of Physical Education (LNIPE), Gwalior, Madhya Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1626/18/24]

REPORTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES (2024-25)

सुश्री कविता पाटीदार(मध्य प्रदेश): महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति (2024-25) के निम्नलिखित की गई कार्रवाई संबंधी प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखती हूँ:-